

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

(IB)- 274 (ND)/2017

IN THE MATTER OF:

M/s. Ramji Lal Ram Saroop (P) Ltd.

.... PETITIONER

Vs.

International Land Developers (P) Limited

.. RESPONDENT

SECTION :

Under Section 9 IBC Code, 2016

Order delivered on 16.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: -

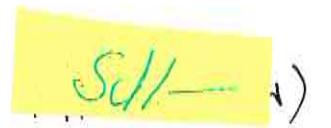
For the Respondent

: -

ORDER

None appears for the petitioner.

In the circumstances, the matter is adjourned to 24.8.2017 for the appearance of the petitioner


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
16.8.2017